

**Working of Office of Commissioner for  
S. C. & S. T.**

1192. SHRI MADHURYYA HALDAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have noticed a review published in the Economic and Political weekly of June 3, 1972 concerning the working of the office of the Commissioner for Scheduled Castes and Tribes ;

(b) whether any report has been prepared for the period when this high constitutional office was kept vacant ; and

(c) whether the new Commissioner has given any annual report so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :  
(a) Yes, Sir.

(b) Report for that period viz. 1970-71 is likely to be submitted to the President soon by the new Commissioner for Scheduled Castes and Scheduled Tribes.

(c) No. Sir.

**Reform in Museum Administration**

1194. SHRI D. P. JADEJA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Director of Salar Jung Museum has suggested for reform in the museum administration ;

(b) if so, the gist thereof ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c). The Government has not received any suggestions from the Director of Salar Jung Museum for reform in the administration of the Museum. However proposals have been received for additional staff including that for the schemes approved for the 4th Five-Year Plan. The sanction is at present held up on account of non-implementation of the last Staff Inspection Unit Report.

The Salar Jung Museum is an autonomous body functioning under a Board with the Governor of Andhra Pradesh as its Chairman. The Board itself is fully competent to take necessary measures for reforming the Museum administration.

**Mobile Soil Testing Laboratories**

1195. SHRI G. Y. KRISHNAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Mobile Soil Testing Laboratories functioning in the country, State-wise ; and

(b) whether the State of Mysore has approached the Union Government to sanction two more mobile soil testing Laboratories in the State, and if so, the reaction of Union Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) A statement of Mobile Soil Testing Laboratories functioning in the country, State-wise is attached,

(b) Yes. Their request is being considered.

*Statement*

Sl. No.	State/Union Territorie	Government labs.	Manufacturers
1	2	3	4
1.	Andhra Pradesh	1	
2.	Assam	1	2 (F. C. I.)
3.	Bihar	1	2 (F. C. I.)
4.	Gujarat	1	

1	2	3	4
5.	Haryana	1	
6.	Himachal Pradesh	1	
7.	Jammu and Kashmir	1	
8.	Kerala	1	
9.	Madhya Pradesh	1	1 (F. C. I.)
10.	Maharashtra	2	1 (F. C. I.)
11.	Manipur	—	
12.	Meghalaya	1	
13.	Mysore	2	
14.	Nagaland	1	
15.	Orissa	1	1 (F. C. I.)
16.	Punjab	1	
17.	Rajasthan	1	
18.	Tamil Nadu	1	
19.	Tripura	1	
20.	Uttar Pradesh	4	
21.	West Bengal	1	2 (F. C. I.)
22.	Andaman Nicobar	—	
23.	Arunachal	—	
24.	Chandigarh	—	
25.	Dadra and Nagar Haveli	—	
26.	Delhi	—	
27.	Goa, Daman and Diu	1	
28.	Laccadives and Minicoy	—	
29.	Mizoram	—	
30.	Pondicherry	11	
Total :		26	9